

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/2185/A

From :- Shri Gautam Baruah.
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Smti. Indira Barman.
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 4th June, 2020.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 2208, dtd. 02.06.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from station from the evening of 05.06.2020 till the evening of 07.06.2020, as prayed for. The Addl. District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/2186/A, dated 4.6.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

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